NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

CP (IB) No239/9/HDB/2017
Chiral Bio Sciences Ltd
Chiral Bio Sciences Ltd
Mylan Laboratories ltd
9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Kajal Kuman	Advocate	7700060075	Ny
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh R. Raghun andan Rao	Advocate	99666 22805	24 ¹
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Heard, Ms. Kajal Kumari, learned counsel for the petitioner and Mr. G. Bhupesh learned counsel for the respondent.

Post the Case on 19.12.2017.

Member (Technical)

Member (Judicial)